COURT-II

BEFORE THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)

Appeal No. 118 of 2014

Dated : 8th October, 2014

In the matter of :

Powergrid Corporation of India Ltd. ... Appellant(s)

Versus

CERC & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Ms. Suparna Srivastava

Counsel for the Respondent(s) : Mr. Bipin Gupta
Mr. S.K. Bansal
Mr. K.S. Dhingra for R-1

ORDER

There is no sitting of the Bench today.

The matter is posted for further hearing on **7th November, 2014.**

Court Master